

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.835
TO BE ANSWERED ON 07.02.2019**

SCHEMES FOR POWER SECTOR

**†835. SHRI BIDYUT BARAN MAHATO:
SHRI NARANBHAI KACHHADIYA:
SHRI P.P. CHAUHAN:**

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the schemes launched by the Government since the year 2014 till date along with the details of the targets set and the achievements made under each of the said schemes;
- (b) the details of the proposals received from various States along with the proposals approved by the Government under the schemes, State-wise sponsored by the Ministry of Power;
- (c) the details of the funds allocated and utilized for implementation of various schemes during each of the last four years and the current year, scheme-wise and State-wise; and
- (d) whether the Government has set any time-limit for completing the pending schemes and if so, the details thereof?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER
AND NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) to (d) : The details of major schemes launched by the Government since the year 2014 are given as under:

- (i) **Deen Dayal Upadhyaya Gram Jyoti Yojana:** Government of India launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 for various rural electrification works including separation of agriculture and non-agriculture feeders, strengthening and augmentation of sub-transmission & distribution infrastructure, metering at distribution transformers/feeders/consumers and electrification of villages across the country.

Under DDUGJY projects of Rs. 42,676.67 crore have been sanctioned. In addition, an amount of Rs.11,996 crore has also been sanctioned for creation of additional infrastructure to cater to the requirement of households electrification being executed under Saubhagya. All the inhabited census villages in the country stand electrified as on 28th April, 2018.

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Details of the funds allocated/disbursed under the scheme during each of the last four years and the current year, State-wise are given in Annex-I.

- (ii) **Pradhan Mantri Sahaj Bijli Har Ghar Yojana – “Saubhagya”:** Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana – “Saubhagya” in October, 2017 with an outlay of Rs. 16,320 crore to achieve universal household electrification by providing last mile connectivity and electricity connections to all households in rural and all poor households in urban areas by March, 2019. Project of Rs. 13,785 crore have been sanctioned under the scheme.

As informed by the States, 2.48 crore households have been electrified up to 28.01.2019, since launch of Saubhagya scheme in October, 2017.

Details of the funds allocated/disbursed under the scheme during each of the last four years and the current year, State-wise are given in Annex-II.

- (iii) **Integrated Power Development Scheme (IPDS):** The Integrated Power Development Scheme (IPDS) was approved by the Government of India on 20.11.2014 with a total outlay of Rs. 32,612 crore and a budgetary support of Rs. 25,354 crore. The aim of the scheme is to provide quality and reliable power supply in the urban areas.

As on 15.01.2019, projects worth Rs. 31,962 crore, (system strengthening-Rs. 28,235cr, IT Ph-2-Rs. 985 cr, Smart metering-Rs. 834cr, ERP-Rs. 747 cr, RT-DAS-Rs. 183 cr, GIS s/s- Rs. 978cr) have been sanctioned for 546 circles in 32 states by the Monitoring Committee. Progress of 52.7% works has been reported by the Utilities. The final sunset for the IPDS Scheme, including old subsumed projects, is March, 2022.

Details of the funds allocated/disbursed under the scheme during each of the last four years and the current year, State-wise are given in Annex-III.

- (iv) **Ujwal DISCOM Assurance Yojana (UDAY):** The Government of India launched Ujwal DISCOM Assurance Yojana (UDAY) for the financial and operational turnaround of state-owned Power Distribution Companies (DISCOMs). The scheme aims to reduce the interest burden, reduce the cost of power, reduce power losses in Distribution sector, and improve operational efficiency of DISCOMs. There are no financial implications on the part of Government of India under UDAY.
- (v) **Power System Development Fund (PSDF):** Government of India has approved the scheme for operationalization of Power System Development Fund (PSDF) on 10th January, 2014. The scheme was operationalized with the issuance of the Guidelines / Procedure for Disbursement of Fund from Power System Development Fund (PSDF) on 18th September, 2014. The funds under schemes are provided as grant to State / Uts/Power Utilities under the scheme.

As on 31/01/2019, Ministry of Power has sanctioned grant of Rs 10864 crores under PSDF to various State/UTs/Power Utilities as per the details given in the Annex-IV.

- (vi) **North-Eastern Region Power System Improvement Project (NERPSIP):** Implementation of this project (as central Sector Scheme, with funding on 50:50 basis by Gol & World Bank) would strengthen the Intra-State transmission & Distribution infrastructure of six states of North Eastern Region (Assam, Meghalaya, Manipur, Mizoram, Nagaland and Tripura); improve its connectivity to the upcoming load centers, and thus would extend the benefits of the grid-connected power to all the consumers. The project would also provide the required grid connectivity to such villages and towns of the States, where development of distribution system at the downstream level has been taking place under Gol sponsored RGGVY/ APDRP/ R-APDRP schemes. NERPSIP covers many transmission & distribution lines & sub-stations at 33kV, 66kV, 132kV and 220kV voltage levels.

State wise Infrastructure to be created in Transmission/Sub-transmission and Distribution under NERPSIP is tabulated below:

Transmission/ Sub-transmission (132 kV & above)				Distribution (Not below 33kV)		
Name of State	Line (Kms.)	New S/s (Nos)	Total MVA (New & Augmentation)	Line (Kms.)	New S/s (Nos)	Total MVA (New & Augmentation)
Assam	235	11	1668	479	16	240
Manipur	254	2	112.5	131	13	274.85
Meghalaya	225	4	940	263	11	150
Mizoram	144	3	108.32	5	1	6.3
Nagaland	285	5	245	76.5	10	190
Tripura	261	9	1307	1077	34	450.5
Total	1404	34	4380.82	2031.50	85	1311.65

The projects sanctioned under the scheme are under various stages of implementation and scheduled to be completed progressively by November, 2020.

Details of Fund utilised (upto December 2018)

Sl. No.	Particulars	Total (in Crs.)
1	Amount disbursed	Rs. 1040.17
2	Amount utilized	Rs. 967.44

- (vii) **Comprehensive Scheme for strengthening of Transmission & Distribution System in Arunachal Pradesh & Sikkim:** Comprehensive scheme was evolved for strengthening of T&D works in Arunachal Pradesh & Sikkim which covers various lines and substations at 33kV, 66kV, 132kV and 220kV voltage levels. The details of T& D scheme is given as under:

Date of Govt. Approval : October 2014

Implementing Agency : PGCIL (as“Design-cum-implementation supervision Consultant”)

Sanctioned Cost (Rs. crs) : 4754.42 Cr. (at April, 2013 price level)

Completion Schedule : 48 months from the date of release of 1st installment.

Details of fund utilised under Comprehensive Scheme for Arunachal Pradesh & Sikkim

(up to Nov, 2018)-In Rs. Crore

Sl. No.	State	Fund Allocated	Amount received	Amount spent
1	Arunachal Pradesh	3199.45	610.64	514.61
2	Sikkim	1554.97	483.61	447.34
	Total	4754.42	1094.25	961.95

(viii) **Renewable Energy Management Centre (REMC) : Govt. of India has an ambitious target to have 175 GW of renewable power capacity by 2022 with 100 GW of Solar & 60 GW contributions from wind & balance from other generations. Proper Visualization and situational awareness tool at control center is required for monitoring & control of Renewable power. To perform forecasting, Scheduling and real time tracking of RE generation and co-ordinate closely with respective Load Dispatch Centers, the establishment of REMCs were envisaged. The Forecasting System shall facilitate System Operators in better management of grid operation to ensure Power System Security and Stability. Under the scheme REMC control centers have been sanctioned for 11 locations as per the details given in the Annex-V.**

ANNEX-I

ANNEX REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 835 TO BE ANSWERED IN THE LOK SABHA ON 07.02.2019.

State-wise, Year-wise details of grant disbursed under DDUGJY (incl. Additional Infra) during last four years and current year

						(Rs Crore)
Sr.	Name of State	2014-15	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	20	31	128	165	161
2	Arunachal Pradesh	60	31	101	81	7
3	Assam	115	338	598	401	722
4	Bihar	1,490	710	1,292	763	1,568
5	Chhattisgarh	94	279	126	552	79
6	Gujarat	12	58	110	143	166
7	Haryana	(14)	-	-	45	22
8	Himachal Pradesh	-	28	-	-	15
9	J&K	-	-	-	65	340
10	Jharkhand	-	-	327	862	930
11	Karnataka	26	44	145	204	296
12	Kerala	15	-	134	87	57
13	Madhya Pradesh	359	439	421	598	620
14	Maharashtra	-	43	257	143	270
15	Manipur	-	7	36	33	25
16	Meghalaya	-	-	26	58	49
17	Mizoram	-	19	14	42	27
18	Nagaland	-	48	21	24	33
19	Orissa	-	514	1,079	366	884
20	Punjab	-	-	-	15	42
21	Rajasthan	-	253	347	782	615
22	Sikkim	-	-	-	18	8
23	Tamil Nadu	-	77	110	2	151
24	Telangana	3	5	27	60	61
25	Tripura	48	49	78	62	22
26	Uttar Pradesh	1,121	1,249	2,262	3,149	3,026
27	Uttarakhand	1	71	16	33	159
28	West Bengal	145	305	273	241	869
29	Goa	-	-	-	-	4
30	D&N Haveli	-	-	-	-	1
31	Puducherry	-	-	1	-	-
32	Andaman Nicobar	-	-	-	1	-
	Grand Total	3,609	4,599	7,930	8,995	11,228

* Negative figure pertains to refund of excess funds due to reduction in final project execution cost

ANNEX REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 835 TO BE ANSWERED IN THE LOK SABHA ON 07.02.2019.

State-wise details of grant disbursed under Saubhagya since launch of the scheme i.e. 11.10.2017

(Rs. Crore)

Sl. No	State	2017-18	2018-19 (upto 31.01.2019)	Total Release
1	Arunachal Pradesh	-	182	182
2	Assam	42	389	431
3	Bihar	115	-	115
4	Chhattisgarh	43	190	233
5	Himachal Pradesh	-	1	1
6	J&K	2	51	53
7	Jharkhand			146
8	Kerala	15	-	15
9	Madhya Pradesh	260	147	407
10	Maharashtra			109
11	Manipur	6	14	20
12	Meghalaya	-	64	64
13	Mizoram	-	29	29
14	Nagaland	5	29	34
15	Odisha	76	129	205
16	Rajasthan	-	103	103
17	Tripura	-	156	156
18	Uttar Pradesh	864	506	1,370
19	Uttarakhand	13	7	20
20	West Bengal	14	33	47
	Total	1,541	2,200	3,741

ANNEX REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 835 TO BE ANSWERED IN THE LOK SABHA ON 07.02.2019.

SANCTION-DISBURSEMENT STATUS UNDER IPDS													
State	Utility	Sanc 2014- 15	Sanc 2015- 16	Sanc 2016- 17	Sanc 2017- 18	Sanc 18-19	Sanc Amount Cum.	Disb 14-15	Disb 15-16	Disb 16-17	Disb 17-18	Disb 18-19	Disb Amount Cumulative
Haryana	UHBVNL	0	79	0	17	13	109	0	0	5	7	2	13
	DHBVNL	0	0	311	21	6	338	0	0	19	6	28	53
	TOTAL	0	79	311	37	19	447	0	0	24	13	30	66
HP	HPSEB	0	111	0	39	40	190	0	0	9	2	21	33
J&K	J&K PDD	0	447	0	21	54	521	0	0	3	35	0	38
Punjab	PSPCL	0	326	0	113	26	465	0	0	20	29	20	69
Chandigarh	ED	0	0	0	0	0	0	0	0	0	0	0	0
Rajasthan	AVVNL	0	410	0	38	45	493	0	0	25	45	0	70
	JaVVNL	0	497	0	91	30	675	0	0	54	33	0	87
	JoVVNL	0	403	0	63	28	513	0	0	51	21	0	72
	TOTAL	0	1310	0	192	103	1681	0	0	130	99	0	229
UP	MVVNL	0	724	0	86	15	824	0	0	92	34	212	338
	PoorvaVVNL	607	672	0	210	36	1527	20	39	145	138	305	648
	PaschimVVNL	460	1026	0	196	15	1698	5	23	216	316	174	733
	DVVNL	0	769	0	78	10	858	0	0	116	125	142	383
	KESCO	0	463	0	28	4	496	0	0	62	22	167	251
TOTAL	1068	3654	0	599	81	5402	25	62	631	635	1001	2353	
Uttarakhand	UPCL	0	192	12	40	481	725	0	0	16	33	87	136
Delhi	NDMC			198	0	0	198			0	0	33	33
Delhi	Total		0	198	0	0	198	0	0	0	0	33	33
MP	MPPKVCL(E)	0	498	0	90	32	619	0	0	37	53	9	98
	MPPKVCL(C)	0	485	0	30	14	522	0	0	29	19	38	86
	MPPKVCL(W)	73	453	0	15	114	649	1	3	35	0	48	87
	TOTAL	73	1436	0	135	159	1790	1	3	101	71	95	272
Gujarat	PGVCL	0	462	8	18	0	488	0	0	83	0	115	198
	DGVCL	0	188	3	7	0	197	0	0	34	0	0	34
	MGVCL	375	0	3	20	0	398	5	18	45	130	5	203
	UGVCL	0	103	7	141	0	251	0	6	12	0	0	19
	TOTAL	375	753	22	185	0	1334	5	24	175	130	120	453
Chhattisgarh	CSPDCL	0	492	66	53	45	656	0	30	0	40	1	71
Maharashtra	MSEDCL	0	2312	0	136	80	2529	0	0	191	160	63	414
	BEST	0		105	0	0	105	0	0	6	0	13	19
	TOTAL	0	2312	105	136	80	2553	0	0	197	160	76	433
Goa	GOA ED	0	0	0	32	52	84	0	0	0	2	0	2
AP	APSPDCL	209	143	17	34	68	472	3	10	44	120	7	184
	APEPDCL	224	78	4	101	62	469	0	18	23	113	11	165
	TOTAL	433	221	21	136	131	941	3	28	67	232	18	349
Telangana	TSNPDCL	0	201	6	43	4	255	0	0	12	19	77	108
	TSSPDCL	0	452	18	38	6	514	0	0	27	51	146	225
	TOTAL	0	654	24	81	10	769	0	0	39	70	223	333
Karnataka	BESCOM	0	459	0	85	0	545	0	0	28	54	130	212
	CESC	0	171	0	19	67	257	0	0	10	19	29	58
	GESCOM	0	184	0	6	0	191	0	0	11	18	4	33
	HESCOM	0	171	0	45	92	309	0	0	10	19	56	86
	MESCOM	0	159	0	15	40	213	0	0	10	19	57	86
TOTAL	0	1144	0	171	199	1514	0	0	69	130	276	475	
Kerala	KSEB	0	0	618	108	5	731	0	0	107	0	0	107
	CPT			5	0	0	5			0	0	0	1
	Total		0	623	108	5	736	0	0	108	0	0	108
Tamil Nadu	TANGEDCO	0	1569	0	135	150	1854	0	0	29	250	0	279
Puducherry	PD	0	22	0	0	0	22	0	0	0	0	4	4
A&N islands				18	0	0	18				1	0	1
Bihar	NBPDCL	172	891	0	22	364	1449	2	8	160	0	7	177
	SBPDCL	74	974	0	46	618	1712	0	4	161	20	0	185
	Total	246	1865	0	68	982	3161	2	13	321	20	7	363
Jharkhand	JSEB	0	0	735	54	0	790	0	0	44	89	160	292
West Bengal	WBSIEDCL	1075	1530	276	32	88	3000	14	51	109	316	19	508
	DPL	0	59	0	0	0	59	0	0	4	3	4	10
	TOTAL	1075	1589	276	32	88	3059	14	51	112	319	23	519
Odisha	SOUTHCO	0	260	0	25	3	288	0	0	42	0	39	81
	WESCO	0	261	0	24	4	289	0	0	44	0	89	133
	NESCO	0	0	328	21	3	351	0	0	57	0	1	58
	CESU	0	0	234	72	3	310	0	0	40	0	80	120
TOTAL	0	521	562	142	12	1238	0	0	183	0	210	392	
Assam	APDCL	0	585	0	74	83	742	0	50	0	103	0	153
Arunachal Pradesh	PD	0	151	0	0	8	159	0	0	13	0	0	13
Nagaland	PD	0	0	44	0	94	138	0	0	4	7	8	19
Manipur	PD	0	130	0	4	23	157	0	11	21	0	0	32
Meghalaya	MeECL	0	62	0	0	46	108	0	0	5	0	9	15
Mizoram	PD	0	49	0	4	58	111	0	0	12	0	3	15
Sikkim	PD	0	0	0	15	146	161	0	0	0	1	9	10
Tripura	PD	0	74	0	31	116	141	0	6	0	8	3	17

ANNEX REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 835 TO BE ANSWERED IN THE LOK SABHA ON 07.02.2019.

Details of Funds Sanctioned/Disbursed under PSDF to States/UTs/ Power utilities			
Year 2014-15 :			
State / Utility	Approved Cost (Rs. cr)	Grant Sanctioned (Rs. cr)	Funds Disbursed (Rs. cr)
POWERGRID	374.63	262.24	173.99
Kerala	91.46	82.31	46.82
Rajasthan	183.4	165.06	34.18
West Bengal	120.67	108.6	37.74
Year 2015-16 :			
State / Utility	Approved Cost (Rs. cr)	Grant Sanctioned (Rs. cr)	Funds Disbursed (Rs. cr)
Assam	352.89	352.89	106.96
Bihar	71.35	64.22	56.04
Nagaland	39.96	39.96	32.9
Gujarat	6.99	6.82	1.7
Karnataka	86.97	78.27	44.9684
Odisha	180.56	162.50	38.09
Uttar Pradesh	322.23	278.01	119.24
Puducherry	10.56	9.5	0.95
Meghalaya	101.72	101.72	59.95
Tamil Nadu	138.28	124.45	23.09
Mizoram	26.84	26.84	8
NRPC	6.45	6.45	4.486
Jammu & Kashmir	286.16	286.16	26.411
Telangana	59.97	53.97	12.29
Himachal Pradesh	55.44	55.44	34.4400
Tripura	31.05	31.05	26.10
POWERGRID	700.31	630.28	316.38
Delhi	125.98	113.38	20.75
ERPC	20.00	20.00	14.8342
Madhya Pradesh	107.00	96.30	55.37
Punjab	18.21	16.39	0
Uttarakhand	125.05	125.05	101.75
Year 2016-17 :			
State / Utility	Approved Cost (Rs. cr)	Grant Sanctioned (Rs. cr)	Funds Disbursed (Rs. cr)
Madhya Pradesh	58.55	52.70	9.57
Andhra Pradesh	169.69	152.72	29.55
Chhattisgarh	68.52	61.67	0.00
Arunachal Pradesh	18.21	18.21	0.00
Telangana	53.63	48.27	36.99
Manipur	33.50	33.50	3.35
West Bengal	26.09	23.48	2.35
Haryana	364.27	273.20	28.35
Bihar	75.67	68.10	0.00
Punjab	15.30	13.78	3.01
SRPC	30.59	30.59	19.84
Kerala	5.30	4.77	0.48
DVC	28.85	25.96	2.60

Tamil Nadu	13.31	11.98	1.20
Gujarat	32.37	29.13	2.91
PGCIL	5778.00	2889.00	0.00
PGCIL/ RECTPCL	233.03	233.03	21.78

Year 2017-18 :

State / Utility	Approved Cost (Rs. cr)	Grant Sanctioned (Rs. cr)	Funds disbursed (Rs. cr)
Kerala	630.1	494.72	118.87
DVC	156.11	140.5	14.05
West Bengal	143.24	114.89	28.89
Tamil Nadu	497.05	322.96	16.75
Telangana	245.74	145.49	0.65
NERPC	6.50	6.50	3.44
Maharashtra	233.89	188.19	19.13
Chhattisgarh	5.03	4.53	0.00
Uttar Pradesh	63.31	47.48	4.74
Rajasthan	768.14	389.35	58.16
Gujarat	631	364.75	25.4
Manipur	13.37	13.37	1.34
	8.15	4.08	0.41
Odisha	24.83	22.35	2.24
	51.22	25.61	0.00
Madhya Pradesh	7.45	6.71	0.67
Andhra Pradesh	284.96	142.48	0.00
PGCIL	472.55	378.04	37.8000
BBMB	25.86	23.27	2.33
Jharkhand	153.48	138.13	0.00
Uttarakhand	37.46	18.73	0.00

Year 2018-19 :

State / Utility	Approved Cost (Rs. cr)	Grant Sanctioned (Rs. cr)	Funds disbursed (Rs. cr)
ERPC	6.07	6.07	0
Chhattisgarh	145.91	42.96	0.00
West Bengal	50.18	45.16	0.00
Karnataka	253.57	126.79	0.00
Andhra Pradesh	21.48	19.33	0.00
Punjab	66.1	33.05	0.00
Himachal Pradesh	43.02	33.7	0
Madhya Pradesh	428.31	219.96	0
Odisha	30.26	27.23	0.00
Puducherry	7.37	3.69	0.00
NERPC	18	18.00	0.00
NRPC	28	28.00	0.00
Grand Total		10864.02	1894.25

ERPC= Eastern Region Power Committee

NRPC = Northern Region Power Committee

SRPC = Southern Region Power Committee

NERPC = North Eastern Region Power Committee

ANNEX REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 835 TO BE ANSWERED IN THE LOK SABHA ON 07.02.2019.

Details of the REMC Centers

Sl. No.	Location of REMC	Estimated Cost (Rs. Cr.)
1	Tamil Nadu	45.4
2	Andhra Pradesh	36.5
3	Karnataka	41
4	SRLDC	30.5
5	Gujarat	44
6	Madhya Pradesh	35.8
7	Maharashtra	39.5
8	WRLDC	35
9	Rajasthan	38.7
10	NRLDC	35
11	NLDC	27.6
	Total	409
